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IN THE HIGH COURT OF DELHI AT NEW DELHI



+ CRL.A. 413/2020 & CRL.M.A. 7206/2025

GEETA ARORA @ SONU PUNJABANAppellant

Through: Mr. Tanveer Ahmed Mir,

Senior Advocate with Mr. Farooq Chaudhary, Ms. Meenakshi Joshi, Ms. Ariana D. Ahluwalia and Ms. Yashodhara Singh,

Advs.

versus

THE STATE (NCT) OF DELHIRespondent

Through: Mr. Pradeep Gahalot, APP

for the State with W/SI

Pankaj Negi.

CORAM:

HON'BLE MR. JUSTICE AMIT MAHAJAN

ORDER

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At request of the learned Additional Public Prosecutor for the State, list on 24.04.2025.

AMIT MAHAJAN, J

APRIL 2, 2025

'KDK'